

No.HCA-II/03/2017

HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS,
BENGALURU-560001.

Dated: 3rd April, 2017.

M E M O

I am directed to intimate you that by order of the Registrar (Administration) I/c dated 28.03.2017, the Notification of even No. dated: 30.01.2017 calling for Quotations for supply of Crockery items, Stationary items and other Consumable items stands cancelled and I am to request you to kindly notify the same on the High Court Web Portal.

Parashuram K. Dodamani 3/4/17

(PARASHURAM K. DODAMANI)
DEPUTY REGISTRAR, HCA-II BRANCH

To:

1. The CPC (Computers), High Court of Karnataka, Bengaluru – 560 001.
2. Office Copy.